

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:330
ANSWERED ON:16.12.2014
CRIME AGAINST NORTH EASTERN CITIZENS
Karunakaran Shri P.;Rai Shri Prem Das

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime, atrocities, abnormal behaviour and discrimination against persons hailing from the North-Eastern Region (NER) have been reported in the recent years, if so, the total number of such incidents reported, accused arrested and the action taken against the guilty during each of the last three years and the current year, crime and State-wise including the National Capital Territory (NCT) of Delhi;
- (b) whether the Government has taken any steps to facilitate such victims to register their complaints and if so, the details thereof;
- (c) whether any action has been taken to induct/recruit persons belonging from NER in Delhi Police and if so, the details thereof; and
- (d) the corrective steps taken to curb such cases including advisories issued to the States and Police Departments to register and monitor all such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION No. 330 FOR 16.12.2014

(a) to (d): According to available information the detail of cases registered by the citizens from North East India regarding crimes committed against them in Delhi, Bengaluru, Gurgaon and Mumbai in the last three years are given below:-

S.No.	Year	Delhi	Bengaluru	Gurgon	Mumbai
1	2012	55	18	2	Nil
2	2013	71	4	0	Nil
3	2014	232	7	7	Nil

(Upto 31. 10.2014) (Upto 31. 10.2014) (Upto 23. 11.2014)

All such cases are duly investigated by the Police of the concerned State Governments/Union Territories. Accused, found to be involved in these cases, were arrested and produced before the Court. Advisories have been issued to all States and UTs on 14th May, 2012, 3rd June, 2013 and 5th Feb, 2014 directing them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories. The Delhi Police has set up Special Helpline No. 1093 w.e.f 14th February, 2014 to address to grievance of the citizens from North East living in Delhi. Bengaluru Police, Gurgaon Police and Mumbai Police have provided help line Nos. 09480801020, 0124-2301559 and 08976341108 respectively. Most of the States have appointed Nodal Officers to attend the grievances of the people from North East.

Delhi Police has been inducting/recruiting all Indian Citizens, including persons from North Eastern Region of India, as per Recruitment Rules. Delhi Police has also conducted recruitment rallies in the North Eastern States to induct the youth from the region in Delhi Police.